

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1217 of 2021**

Sahil @ Sahil Khan ... Petitioner
Versus
The State of Jharkhand... Opposite Party

CORAM:HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Md. Zaid Ahmed, Advocate
For the State : Mrs. Snehlika Bhagat, Addl. P.P.

Order No.02 Dated- 25.03.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application as the petitioner has already been arrested.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)